

**BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA
CORRIGENDUM**

**CORRIGENDUM
TO
ADJUDICATION ORDER Ref. No. Order/SM/RG/2026-27/32369-32379**

1. Whereas, an Adjudication Order no. Order/SM/RG/2026-27/32369-32379 (hereinafter referred to as 'Order') has been passed in the matter of trading activities of certain entities in the scrip of Veer Global Infraconstruction Limited.
2. It is noted that under para 31.2 and 32.2 of the Order, synchronised trades of Patch 1 were inadvertently mentioned instead of synchronised trades of Patch 2 and Patch 3 respectively. Accordingly, para 31.2 and 32.2 of the Order may be read as under:

Para 31.2:

Synchronised trades

The details of synchronised trades by suspected entities in the scrip during patch 2 was as below:

Buyer Name	Seller Name	Synchronised Quantity	Sum Of LTP Diff	Number Of Days	Number Of Trades	%Market Volume
Mrs Bhavana Sahay	Mr Ranjan Sahay	1000	-17.90	1	1	0.64%
Total		1000	-17.90	1	1	0.64%
Market Total		1000	-17.90	1	1	0.64%

It was observed that suspect group entities, through 1 synchronized trade among themselves, contributed 0.64% to market volume and Rs.-17.90 to net LTP.

Para 32.2:

Synchronised trades

The details of synchronised trades by suspected entities in the scrip during patch 3 was as below:

Buyer Name	Seller Name	Synchronized Quantity	Sum Of LTP Diff (Rs)	Number Of Days	Number Of Trades	%Market Volume
Mrs Bhavana Sahay	Mrs Rita Kumar	2000	0.00	2	2	0.52%
Mr Ranjan Sahay	Mrs Bhavana Sahay	2000	-5.05	2	2	0.52%
Mrs Shahnaj Khatoon	Mrs Rita Kumar	4000	13.70	4	4	1.04%
Mrs Rita Kumar	Mrs Bhavana Sahay	4000	-12.45	4	4	1.04%
Total		15000	13.15	11	15	3.89%

It was observed that through 11 synchronized trades among themselves, they contributed 3.89% to market volume and Rs.13.15 to LTP.

3. The order bearing Ref. No. Order/SM/RG/2026-27/32369-32379 shall always be read with this 'Corrigendum' and other contents of the Order shall remain unchanged.
4. A copy of this Corrigendum shall be served upon the Noticee, and also to the Securities and Exchange Board of India.

DATE: April 27, 2026
PLACE: MUMBAI

SUDEEP MISHRA
ADJUDICATING OFFICER